

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL).... Diary No(s).8834/2020

(Arising out of impugned final judgment and order dated 30-08-2019 in CRLA No.4911/2015 passed by the High Court Of Judicature At Allahabad)

SHYAM SUNDER @ SAMUNDAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.46021/2020-CONDONATION OF DELAY IN FILING and IA No.46022/2020-EXEMPTION FROM FILING O.T.)

Date : 05-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

Mr. Ajit Singh Pundir, AOR
Mr. Arijeet Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter, circulated by learned counsel for the petitioner, list after two weeks.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER